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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.06.2017.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 104/16	TP 56/17	Hearing	433(e)/ 433(f)	Rangsons Electronics Pvt. Ltd. Vs Opto Circuits(India) Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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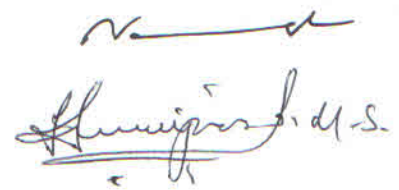
1. M/s. Conscientia Law Associates
A.V. Omprakash
S. Yasar Arafat
(8792742542)

Counsel for
Respondent


(13/06/2017)

2. NAINAM HANU S
HANU PRASAD M.S.

Counsel for Petitioner
Counsel for Petitioner



Counsel for petitioner is present. Shri Yasar Arafat, Advocate, appeared for respondent. Petitioner counsel has filed Form No.5 under the I&B Code. Registry is directed to check and put up. Petitioner counsel is directed to serve a copy of the petition and Form No.5 on the counsel for respondent who has to file objections, if any by 20.07.2017.

List it on 20.07.2017.


MEMBER (J)


MEMBER (T)